

16

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**




IA 348/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018**

Name of the Company: Sunil Kumar Jain & Ors
V/s.
ABG shipyard Ltd.& Ors.

Section of the Companies Act: Section 60 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Saurabh Soparkar Sahil Shah	Sr. Ad. Adv.	Financial creditor	
2.	MAULIK NANAVATI KARISHMA SINGH i/b NANAVATI & CO.	Adv.	RP. (R.2)	
3.	Sundaresb Bhat	RP	RP ABG	

ORDER

Learned Advocate Mr. Komal Thadani i/b Learned Advocate Ms. Paurani Sheth present for Applicant. Learned Advocate Mr. Maulik Nanavati with Learned Advocate Ms. Karishma Singh i/b Nanavati & Co. present for Respondent No.2. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sahil Shah present for Respondent No. 16. None present for other Respondents in IA 348/2017.

RP filed affidavit on 02.02.2018.

Learned Senior Counsel appearing for COC requested for a copy of affidavit filed by RP on 02.02.2018.

RP is directed to give a copy of affidavit filed on 02.02.2018 to the COC.

For hearing, list the matter on 09.02.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 5th day of February, 2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**